

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.03.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 590 of 2020 & I.A. No. 156 of 2021	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Charu Bansal Priya Singh Prabh Simran Kaur-R1

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Apparels Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	Aditya Dewan Gaurav Srivastava-R5 Heerika Shukla-R6 Gaurav Srivastava Aditya Dewan-R7
3.	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	R.P. Singh Prabhat Kumar
4.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr.	Smriti Churiwal	
5.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta- IRP Darpan Sachdeva- Intervenor
6.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)	Aayushhi Sharma	Kamal Kant Jha
7.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority	Misha Rohtagi Mohta	Kamal Kant Jha

8.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh
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For Hearing

9.	Comp. App. (AT) (Ins) No. 993 of 2020 Part Heard	Air Travel Enterprises India Ltd. Vs. Union Bank of India and Ors.	Shivam Narang	Alok Kumar-R1 Shinoj K. Narayana- R4
10.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
11.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Shubhankar Agarwala	Rajesh Upadhyay

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar